

of fishing landing centres and fishing harbours in the Arabian sea coast of Kanyakumari district has become urgent need of the day and highly necessitated due to the complete damage of natural berthing facilities of fishing vessels due to frequent sea erosion and monsoon rough sea and high waves. Thus the very survival of the fishermen of this area is gravely threatened by severe sea erosion. The entire inhabitants of the coastal villages of the Kanyakumari district are fishermen numbering about four lakhs. They fully depend on fishing, their sole occupation. Due to the damage of the natural parking and operational facilities of the fishing vessels there, they go in search of fishing to Kerala and other parts of the country where they face rough resistance from local fishermen and are subjected to danger to life and properties. The agony of the fishermen of this southernmost area of the country is unnoticed and left out for long. So to save them from this grave situation, I urge upon the Central Government to take immediate steps to put up anti-sea erosion walls and to open fishing landing centres at the affected places and establish fishing harbours at Eraimanthurai and Colachel in the Arabian Sea Coast of Kanyakumari district Tamil Nadu without any further delay.

(vii) Need to Provide better Railway Facilities at Rourkela, Orissa

KUMARI FRIDA TOPNO (SUNDARGARH): Mr. Deputy-Speaker Sir, the steel city of Rourkela, the nerve centre of tribal region situated in my parliamentary constituency needs to be connected by Railways in order to provide communication facilities to the people with rest of the country by way of introducing a few more trains. Sir, though Rourkela stands on the main line of Howrah-Bombay there is hardly any train to connect it with the northern India and the Southern India.

In view of this, I request the Government to run the Sambalpur-Nizamuddin 8301/8302 Express for four days a week from Sambalpur to Nizamuddin via Ranchi-Bokaro-Gomo-Gaya-Varanasi-Allahabad-Kanpur. This will enable the people of Western Orissa to go to any city of Northern India. The Rourkela and Tatanagar, the two steel cities be connected by a DMU train. this would provide opportunities to the local tribals marketing facilities thus giving a boost to their economy. In order to connect South India the Tirupati-Varanasi Express should run viz Vizag-Vizyanagaram-Rayagada-Samblapur-Rourkela-Ranchi-Bokaro-Gomo-Gaya and Varanasi.

(viii) Need to set up Television Relay Centres at Khargon Bhiwadi and Dhamnod in Dhar District, Madhya Pradesh

[Translation]

SHRI RAMESHWAR PATIDAR (KHARGOAN) Mr. Deputy Speaker, Sir, the transmission from Bhopal Door Darshan Centre has commenced but its advantage is available to only people living in the region surrounding Bhopal. While inaugurating the above Doordarshan, the Central information and Broadcasting Minister has assured that steps will be taken to connect through satellites. Keeping in view the geographical position, vast area and backwardness, it is essential that Bhopal Doordarshan Centre should be connected to satellites on priority basis so that the benefit of this Centre is made available to maximum people of the State. Merely by connecting Bhopal Doordarshan Centre to satellites it is not possible to solve this problem fully. The range of Doordarshan Relay Centres installed in other areas is farless than that of Bhopal, Indore and Raipur. Still there are two and 9 district headquarters where Doordarshan Relay Centres have not been installed. The area of the State is about 4.43 lakh Sq. km. whereas the transmission area of 53 Relay Centres is comparatively far less. As a result of this a very little portion of the population of the State is benefited by programmes of the Doordarshan Khargone is also the Distt. H. Qrs. but they do not have Doordarshan Relay Centre. I, therefore, request the Central Government to instal the one Relay Centre at Khargone, Barwani and Dhamnod Distt. Dhar.

[English]

MR. DEPUTY-SPEAKER: Now the House stands adjourned for Lunch to meet again at 2.50 p.m.

13.48 hours

The Lok Sabha then adjourned for Lunch till Fifty Minutes past Fourteen of the Clock.

15.00 hrs.

(At 14.50 hours quorum bell was rung. No quorum was made. At 14.53 hours quorum bell was rung again and no quorum was made. At 14.56 hours once again quorum bell was rung and no quorum was made. Thereafter, the Secretary-General made the following announcement.)

15.01 hrs.

**ANNOUNCEMENT RE: POSTPONEMENT OF
THE SITTING OF THE HOUSE UPTO 15.15 HRS.
FOR WANT OF QUORUM.**

SECRETARY-GENERAL: There is no quorum. The House, therefore, cannot meet; and we may not start the House till there is quorum. Hon. Deputy Speaker has directed that the House should re-assemble at fifteen minutes past Fifteen of the Clock.